

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.08/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	RAJEEV KUMAR SHUKLA V/S ROC, KANPUR
UNDER SECTION	252(3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Ravi Kumar Singh, Adv. *: For the Petitioner*
- Sh. Shivendra Bahadur Singh, CGSC *: For the ROC*
- Sh. Gaurav Mahajan, Sr. S.C. *: For the I.T. Deptt.*

ORDER

Ld. Counsels representing the parties are present.

- 1.** The reports on behalf of the Income Tax Department as well as of ROC is on record.
- 2.** Ld. Counsel representing the Petitioner seeks and is granted two weeks time to file the rejoinder to the reports filed by the ROC as well as by the Income Tax Department, by serving an advance copy to the opposite sides.
- 3.** Let the matter be adjourned for further hearing on 13th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

9th May, 2024

Kavya Prakash Srivastava
(Stenographer)